

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 377/(MAH)/2017  
MA No. 490/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Dishnet Wireless Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
(24)	RAJESH KATHIR	Advocate to the Petitioner	Rajesh Kathir

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017

MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017

MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017

MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017

MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017

MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

24

C.S.P. No. 376A/(MAH)/2017  
MA No. 489/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Aircel Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
24	RAJESH KASHA	Advocate for the Petitioner	Rajesh K

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017  
MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017  
MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017  
MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017  
MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017  
MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 378/(MAH)/2017  
MA No. 491/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Deccan Digital Networks Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(26)	RAJESH SHARMA	Advocate for the Petitioner	Rajesh Sharma

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017

MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017

MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017

MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017

MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017

MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 379/(MAH)/2017  
MA No. 492/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. South Asia Communication Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(24)	RAJESH SHARMA	Advocate for the Petitioner	Agreed and

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017

MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017

MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017

MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017

MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017

MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)



NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 380/(MAH)/2017  
MA No. 465/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
24	RAJESH SHARMA	Advocate for Petitioner	Rajesh Sharma

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017

MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017

MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017

MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017

MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017

MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 381/(MAH)/2017  
MA No. 464/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Telecom Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
26	RAJESH K. K. K.	Advocate for the Petitioner	Advocate

ORDER

MA No. 489/2017 in CSP 376A/230-232/NCLT/MB/MAH/2017  
MA No. 490/2017 in CSP 377/230-232/NCLT/MB/MAH/2017  
MA No. 491/2017 in CSP 378/230-232/NCLT/MB/MAH/2017  
MA No. 492/2017 in CSP 379/230-232/NCLT/MB/MAH/2017  
MA No. 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017  
MA No. 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

**V. NALLASENAPATHY**  
Member (Technical)

**M.K. SHRAWAT**  
Member (Judicial)